

### Prevention of Epidemics

1713. SHRI RAM PRASAD SINGH:  
SHRI MANJAY LAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the details of programmes being undertaken by the Union Government to ensure maximum participation of voluntary organisations and the private sector to create awareness among people for the prevention of epidemics like malaria, Kalazar, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): Health education is an integral part of all disease control programmes which is extended by utilising appropriate media. The voluntary agencies are involved in implementing the programmes provide health education as one of their activities. For the control of diseases like malaria and Kala-Azar, Panchyat Members, School teachers and village leaders are involved in drug distribution, reporting of fever cases and providing information on prevention of the diseases.

### Thefts at Bokaro

1714. SHRI UPENDRA NATH VERMA: Will the Minister of STEEL be pleased to state:

(a) whether Government are aware of the theft of computers from the Bokaro Steel Plant;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) Thefts of eight computers worth Rs. 7.9 lakhs approx. have been reported so far from Bokaro Steel Plant.

(c) All cases of thefts were registered with the police.

### Widening of N.H. 1

1716. SHRI NARAIN SINGH CHAUDHRI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Union Government have released funds to convert National Highway No. 1 between Delhi and Ambala into 4-Lane Highway;

(b) if so, the details thereof;

(c) whether target has been fixed to complete this project within the prescribed time-limit; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) National Highway No. 1 between Delhi (km. 0) and Murthal (km. 50) has already four lanes. Four laning from Murthal (km. 50) to Karnal (km. 130) at an estimated cost of Rs. 4,900 lakhs is in progress. The reach between (Karnal) km. 130 and km. 132.675 alongwith Western Jamuna Canal bridge has been widened to four lanes. Four laning work from km. 132.675 (near Karnal) to km. 212.161 (Ambala) stands approved at an estimated cost of Rs. 1450 crores.

(c) and (d) The following targets have been fixed for completion of the remaining works:

| Reach   | Targets |
|---|---------|
| 1. Murthal to Karnal<br>(km. 50 to 130)         | 12/95   |
| 2. Karnal to Ambala<br>(km. 132.675 to 212.161) | 6/98    |

### Hover Craft Service

1717. SHRI CHANDUBHAI DESHMUKH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Hover-craft service had been started between Dahaj-Dhodha of Gujarat;

(b) if so, the reasons for discontinuing the said service; and

(c) the time by which the service is likely to be restored?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c) Do not arise.

[English]

### Exchange of Enclaves

1718. SHRI AMAR ROYPRADHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether ratification in Parliament is required for the exchange of Indian Enclaves in Bangladesh and Bangladesh Enclaves in India;

(b) if so, by when the Government would come up with complete proposal on the subject; and

(c) the reasons for delay in ratification of the agreement?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) Ratification of the Indo-Bangladesh Land Boundary Agreement, 1974, as per prescribed procedures, is essential before effecting the exchange of Indian enclaves in Bangladesh and Bangladesh enclaves in India.

(b) and (c) The concerned agencies of the Central and relevant State Governments are seized of the requisite formalities for completion of this process. It is, however, not possible to indicate a time-frame at this stage since some legal, constitutional and administrative procedures are to be completed.

### Primary Health and Family Planning Centres in Gujarat

1719. SHRI HARISINH CHAVDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary health centres and family planning centres in North Gujarat as on October 30, 1994; and

(b) the funds provided by the Union Government to these Centres during 1992-93 and 1993-94 till date?